

PARLIAMENT OF INDIA
RAJYA SABHA

ERRATA
to the list of Questions for WRITTEN ANSWERS for
Friday, December 23, 2022/2 Pausha, 1944 (Saka)

Q. No.	Corrections
1924.	In the introductory part, for 'Minister of <i>Agriculture and Farmers Welfare</i> ' read 'Minister of <i>Commerce and Industry</i> '.
•	In the Index, Question No. 1924 be deleted against Ministry of Agriculture and Farmers Welfare and be read against Ministry of Commerce and Industry.

New Delhi,
December 21, 2022.

Copy to:-

1. Ministry of Agriculture and Farmers Welfare.
2. Ministry of Commerce and Industry.
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Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Friday, December 23, 2022/ 2 Pausha, 1944 (Saka)

**(Ministries : Agriculture and Farmers Welfare; Commerce and Industry;
Communications; Consumer Affairs, Food and Public Distribution; Electronics and
Information Technology; Fisheries, Animal Husbandry and Dairying; Food
Processing Industries; Heavy Industries; Railways; Textiles)**

Total number of questions -- 160

Assistance to mandis under e-NAM

1921 **Dr. Santanu Sen:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the total budget allotted and utilised on the opening and maintenance of Agricultural Produce Market Committees (APMCs) in the country during last five years, year-wise and State-wise;
- (b) the number of APMCs linked to e-NAM Portal across the country;
- (c) the number of people who have accessed and gained help via this portal, the details thereof; and
- (d) the number of mandis across the country that got benefit of free software and ₹ 30 lakh per mandis assistance under e-NAM out of the total mandis, the details thereof?

Implementation of Soil Health Card scheme

1922 **Dr. Santanu Sen:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the details of budget allocated and utilized for Soil Health Card scheme since 2017, State-wise, year-wise;
- (b) the number of farmers enrolled in the scheme out of total farmers across the country, State-wise and district-wise;
- (c) the cumulative findings from the data collected via Soil Health Card scheme since 2017, year-wise; and
- (d) whether Government has taken any steps to deal with the issues reflected in the findings, if so, the details thereof and if not, the reasons therefor?

Settlement of claims under PMFBY in Maharashtra

1923 **Dr. Fauzia Khan:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether farmers from Maharashtra have given 96.61 lakh applications under Pradhan Mantri Fasal Bima Yojana (PMFBY) for insuring crops over 57.63 lakh hectares of

farmland;

- (b) whether insurance companies are yet to settle claims for both mid-seasonal and post-harvest crop loss claims registered by farmers in Maharashtra despite the surveys being completed on time and farmers intimating their losses;
- (c) whether farmers in the State have paid ₹ 656.02 crore as premium under PMFBY; and
- (d) whether such claims are approved for payment, if so, the details thereof?

Hurdles in exporting basmati rice

1924 Smt. Jebi Mather Hisham:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government has taken measures to redress the hurdles in exporting basmati rice to Europe due to the increase in the pesticide residue level in the rice exported from India, if so, the details thereof;
- (b) whether Government has also taken adequate measures to contain the excessive use of pesticides and fungicides to contain its residue levels in grains as a part of seamless export of agri- produces like rice and wheat; and
- (c) if so, the details thereof and if not, the reasons therefor?

Setting up of cold storages in the country

1925 Shri Mohammed Nadimul Haque:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the quantity of wheat damaged in agricultural mandis during last five years due to mis-management, year-wise and State-wise;
- (b) the details of cold storage facilities built in the last five years, year-wise and State-wise;
- (c) the number of total cold storage facilities in the country at present, State-wise; and
- (d) the total number of wheat storage facility in the mandis at present, State-wise?

Setting up of Southern Regional Headquarter of ICAR in Tamil Nadu

1926 Dr. Anbumani Ramadoss:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government has any proposal to start a Southern Regional Headquarter of Indian Council for Agricultural Research (ICAR) in Tanjore, Tamil Nadu;
- (b) if so, the details thereof;
- (c) whether Government has allocated necessary funds to undertake region specific agricultural research to mitigate and adapt to climate change phenomena; and
- (d) if so, the details thereof and if not, the reasons therefor?

Demand for Cashew Nut Shells

1927 Shri V. Vijayasai Reddy:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that oil can be extracted from cashew nut shells;
- (b) if so, the demand for cashew nut shells in the country and other countries in the world;
- (c) details of cashew nut producing States in the country and production thereof during the last five years, year-wise and State-wise;
- (d) whether it is a fact that extracting oil from cashew nut shells is also creating huge employment; and
- (e) if so, the manner in which Government is planning to push the production of oil from

cashew nut shells in the country, especially in Andhra Pradesh?

Integration of mandis from Himachal Pradesh under e-NAM portal

1928 # **Ms. Indu Bala Goswami:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government proposes to link new agricultural mandis from Himachal Pradesh under the e-NAM portal;
- (b) if so, the number of mandis which have been approved by the Central Government to be linked with e-NAM portal; and
- (c) whether any funds have been allocated by the Central Government to the State of Himachal Pradesh to link these mandis with e-NAM portal?

Implementation of PMFBY in Punjab

1929 **Shri Vikramjit Singh Sahney:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the number of farmers enrolled under Pradhan Mantri Fasal Bima Yojana (PMFBY) in Punjab, district-wise;
- (b) the number of farmers and amount of premium collected from them by various insurance companies in Punjab, district-wise; and
- (c) the number of farmers and kind of crops for which insurance claims have been submitted and the amount of insurance claims disbursed in last three years in Punjab, district-wise and acreage-wise?

Implementation of NMEO-OP

1930 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Andhra Pradesh is the largest producer of palm oil in the country;
- (b) if so, details of palm oil production during last five years including current year, year-wise and State-wise;
- (c) to what extent National Mission on Edible Oils-Oil Palm (NMEO-OP), aims to augment production of edible oils, including palm oil, and bring down imports which are nearly 50 per cent of domestic requirement;
- (d) amount of money out of total allocated ₹ 11,000 crores spent/given to States under NMEO-OP; and
- (e) viability income for livelihood and manner in which Government would ensure to provide it to oil palm growers?

MSP of agricultural produces

1931 **Shri Javed Ali Khan:**

Shri Ram Nath Thakur:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the details of Minimum Support Price (MSP) of various agricultural produces in 2017, crop-wise;
- (b) the details of MSP of various agricultural produces as in 2022, crop-wise;
- (c) the details of cost of production per quintal as in 2017 and in 2022, crop-wise along with the facts considered for determining the cost, item-wise; and
- (d) the details of percentage of weightage of facts for determining the cost of production as

in 2017 and 2022?

Failure of transactions under PM-KISAN scheme

1932 **Shri M. Mohamed Abdulla:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the total number of beneficiaries under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme in Tamil Nadu till June 2022;
- (b) whether Government has taken any steps to prevent failed transactions under PM-KISAN scheme; and
- (c) if so, the details thereof and if not, the reasons therefor?

MSP for crops in proportion of production cost

1933 **Shri M. Mohamed Abdulla:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government is aware that the cost incurred for farming and agriculture production has doubled in the last seven years due to the increase in the remuneration of workers, escalation of fuel/fertilizer/farm equipment prices, etc.;
- (b) if so, the details thereof and the effective steps taken by Government to provide adequate support to farmers to double their income; and
- (c) the steps taken by Government to increase the Minimum Support Price (MSP) and bring all the agriculture produces under the ambit of MSP?

Fruit plantation in Maharashtra

1934 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the total area of land in hectares brought under fruit plantation during last one year and current year in Maharashtra;
- (b) the details of funds allocated to various States for this purpose along with the amount spent thereon during the said period in Maharashtra;
- (c) the name of States in which the allocated amount could not be fully utilized, along with the reasons therefor;
- (d) whether Government has taken any initiative to expedite the plantation of fruit trees; and
- (e) if so, the details thereof?

Damage of crops due to heavy rain/floods

1935 **Dr. Anil Sukhdeorao Bonde:**

Dr. Anil Agrawal:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether agriculture sector, specially horticulture sector, is badly affected due to heavy rains/floods and lack of support for marketing or value addition of agricultural produces;
- (b) if so, the total loss incurred by the farmers in this year, State wise;
- (c) whether in certain districts, the entire crops have been destroyed and if so, the details thereof;
- (d) whether Government has conducted any survey/investigation to assess the extent of the loss in such States; and
- (e) if so, the details thereof and remedial action taken in this regard?

Benefits of PM-AASHA scheme

1936 **Smt. Shanta Chhetri:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether farmers of Darjeeling hills have received any benefits under the Pradhan Mantri Annadata Aay Sanrakshhan Abhiyan (PM-AASHA) so far;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the other steps taken by Government to ensure benefits to farmers for their produces?

Promoting organic and natural farming

1937 **Shri Sandosh Kumar P:**

Shri Dhananjay Bhimrao Mahadik:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that the demand for chemical free organic produces has increased due to rising health consciousness;
- (b) if so, the details thereof;
- (c) the percentage of organic farming to the total cropped area in the country, State-wise; and
- (d) the steps Government is taking for research on development of cost effective new practices and organic and natural farming in different parts of the country?

Sustainable scientific agricultural practices

1938 **Smt. Sangeeta Yadav:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government is focusing on developing sustainable and scientific agricultural practices;
- (b) if so, the details thereof;
- (c) the hi-tech hubs and custom hiring centres set up in last five years, State-wise; and
- (d) the total expenditure incurred on setting up these facilities and their maintenance in the last three years?

Death of farmers from pesticide and herbicide poisoning

1939 **Shri Derek O' Brien:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the number of farmers who lost their lives due to indiscriminate use of pesticides and herbicides in farming during last five years, year-wise;
- (b) the steps taken by Government to tackle deaths from pesticide and herbicide poisoning, the details thereof;
- (c) whether Government has studied the increased dependence on herbicides and pesticides for GM-crops;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken to protect farmers from increased pesticide and herbicide poisoning in GM-crops farming?

Research and Development in Agricultural Sector

1940 **Shri Sujeet Kumar:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the steps taken by the Ministry to encourage research and development in agriculture sector in order to align with the National Strategy for Artificial Intelligence which is aimed at maximising AI technology's potential for economic and social benefits and which has identified agriculture sector as a priority sector for the implementation of AI driven solution as per NITI Aayog in 2019; and
- (b) the amount of funds sanctioned and spent for undertaking Research and Development in the agriculture sector?

Non-availability of KVK

1941 **Shri Sujeet Kumar:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the number of districts in the country which do not have a single Krishi Vigyan Kendra (KVK); and
- (b) if so, the reasons therefor?

Setting up of a ICAR centre in Bihar

1942 # **Shri Vivek Thakur:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that an area covering 13,340 sq. kms of mountainous river basin, located across seven districts of Bihar, has the potential to become the 'Pulse Bowl' of the country which could also reduce the import of pulses;
- (b) if so, whether Government is considering to set up a centre of Indian Council of Agricultural Research (ICAR) at Mokama, Patna (Bihar) to increase the production of pulses; and
- (c) if so, by when and if not, the reasons therefor?

Average debt burden on farmers

1943 # **Shri Sanjay Singh:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether average debt on farmer families has increased in the country during last five years;
- (b) if so, the details thereof and the reasons therefor;
- (c) the current debt on the farmers in the country, State-wise including Uttar Pradesh;
- (d) whether any scheme is currently proposed to provide relief to the farmers from debt;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the details of the average income of agricultural and daily wage labourers in the country, State-wise and the details of rise in their income during said period, year-wise?

Reduction in beneficiaries under PM-KISAN scheme

1944 **Dr. Ameer Yajnik:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether the number of beneficiary farmers under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme has declined by 67 per cent since the first installment given in February 2019;
- (b) if so, the details of the beneficiaries excluded by Government along with the reasons for exclusion, State-wise;
- (c) whether Government is trying to close this scheme; and

(d) if so, the details thereof?

Reduction in cultivation area of paddy farming

1945 **Shri S Niranjan Reddy:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether there is a 16.4 per cent decline in the area used for cultivation of paddy due to depleting groundwater levels, if so, the details thereof;
- (b) whether Government intends to bring a policy or incentivize farmers for diversification of crops, especially in regions facing acute shortage of groundwater levels; and
- (c) if so, the details thereof?

Increase in MSP for crops to 1.5 times of C2 Value

1946 **Dr. Sasmit Patra:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the difference between A2 and C2 value for crops as recommended in Swaminathan Commission Report;
- (b) whether Minimum Support Price (MSP) has been increased to 1.5 times of the C2 value as recommended in this Report; and
- (c) if so, the details of the break up of the C2 value?

Implementation of Crop Insurance schemes in States

1947 **Shri Kumar Ketkar:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the status of implementation of crop insurance schemes in States, company-wise; and
- (b) the name of States which paid companies' premium and amount of claims paid to farmers?

Research and Development in agricultural production

1948 **Shri Vijay Pal Singh Tomar:**

Shri Harnath Singh Yadav:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government is laying greater emphasis on Research and Development in agricultural production;
- (b) if so, the programme prepared for different States in that direction; and
- (c) the details of the education and training proposed to be provided to the farmers to acquire knowledge and training to promote agriculture in different States?

Promoting alternatives to stubble burning

1949 **Shri Ayodhya Rami Reddy Alla:**

Shri Raghav Chadha:

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government has taken any steps to use tech solution and subsidise the machinery required for better management of crop residue including Pusa bio-decomposer technique to control stubble burning, if so, details thereof and if not, reasons therefor;
- (b) the allocation of fund provided by Government to control stubble burning;
- (c) whether Government is planning to introduce any schemes to help the farmers of the

country, including Punjab for crop diversification and produce other crops in place of paddy; and
 (d) if so, the details thereof and if not, the reasons therefor?

Launching of Agriculture Investment Portal

1950 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government has launched the Agriculture Investment Portal;
- (b) if so, whether it is a fact that this portal has been launched in association with Bill and Melinda Gates Foundation;
- (c) the features of this portal thereof; and
- (d) the benefits to be received by the farmers in the country from this portal, the details thereof?

Rising price of fertilizers

1951 **Shri Jose K. Mani:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) Government expenditure on fertilizers for the year 2022-23;
- (b) whether steps are being taken to solve the rising price of chemical fertilizers, including substitution with organic fertilizers;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the One Nation One Fertilizer Policy has helped with minimizing cost of fertilizers as promised; and
- (e) if so, the details thereof and if not, the reasons therefor?

Use of biomass in generating nutrient-rich compost

1952 **Shri N.R. Elango:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether it is a fact that biomass generated during crop harvesting, residue from livestock rearing, and residue from slaughterhouses and food processing units can be used to generate nutrient-rich compost that improves the soil structure and enhance crop productivity; and
- (b) if so, the details of the initiatives taken/being taken by Government in this regard?

Soil degradation in Goa

1953 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) total area of rice fields and area under rice cultivation in Goa at present;
- (b) whether Central Government or Government of Goa have conducted any study on soil health management in Goa with respect to major crops of rice, coconut, cashew, arecanut, mangoes and spices etc., if so, findings thereof;
- (c) whether Government is aware that one of the main reason of soil degradation in Goa is destruction/non maintenance of dams which leads to ingress of salt/saline water in coastal areas of Goa; and
- (d) if so, steps taken by Government in this regard to help farmers of Goa?

Response on demands of SKM

1954 **Shri Vaiko:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) whether Government has fulfilled the assurance given to the Samyukta Kisan Morcha (SKM) last year;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the SKM has recently submitted seven demands in a memorandum presented to the Union Government through the Governor of Punjab; and
- (e) if so, the details thereof and the response of Government thereto?

Expansion of NHM

1955 **Shri Naresh Bansal:**

Will the Minister of ***Agriculture and Farmers Welfare*** be pleased to state:

- (a) the number of districts across the country covered under National Horticulture Mission (NHM), State-wise;
- (b) whether Government proposes to expand the said Mission to the districts of Uttarakhand, if so, the details thereof;
- (c) whether Government has received representations from several States for inclusion of more districts under the said Mission; and
- (d) if so, the steps taken by Government in this regard?

Enhancing the presence of Indian tea in international market

1956 **Shri R. Girirajan:**

Shri S. Kalyanasundaram:

Shri M. Mohamed Abdulla:

Will the Minister of ***Commerce and Industry*** be pleased to state:

- (a) whether Government has taken measures to increase domestic production and enhance the presence of Indian tea in the international market;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government agrees with the view that the pressing need of the hour is to create demand for tea by generic promotion, positioning tea as a super food/beverage and highlighting the immense health benefits of tea;
- (d) if so, the details of the initiatives taken/being taken by Government in this regard; and
- (e) if not, the reasons therefor?

Shifting of industries from urban to rural areas

1957 **Shri Anil Desai:**

Will the Minister of ***Commerce and Industry*** be pleased to state:

- (a) whether, in order to ease the overburden of urban population in big cities, Government has chalked out any programme to shift or create any industries from urban areas to rural areas during last five years, if so, the details thereof;
- (b) the suggestions or cooperation Government has received from the industry federations or associations in this regard;
- (c) whether Government has created any roadmap for development of newer industries/small factories and offered any financial packages to open such industries in rural and backward areas of the country; and

(d) if so, the details thereof and if not, the reasons therefor?

Crisis of Darjeeling tea industry

1958 **Shri Jawhar Sircar:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government is aware of the severity of crisis among growers of Darjeeling tea;
- (b) the reasons for recommendations of the Parliamentary Standing Committee not being acted upon;
- (c) whether Government is aware that cheaper imports of Nepal tea under the trade agreement has caused damage to high class Darjeeling tea;
- (d) by when the long pending Tea Board subsidy would be disbursed; and
- (e) whether Government is considering any relief scheme to protect Darjeeling tea from further destruction?

Permission for export of wheat

1959 **Shri Jawhar Sircar:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether country's sensitive foodgrains position was analysed when it was decided that wheat exports would be permitted;
- (b) whether this export facility permitted mainly two mega corporates to make huge profits from the historic high export prices caused by the Ukraine crisis;
- (c) whether it is a fact that when Government announced the ban on wheat exports, only two mega corporates could export, as they had bank guarantees through irrevocable LCs; and
- (d) whether this resulted in one corporate to export one-third of India's wheat while the second exported two-thirds?

Group Accident Insurance for Active Fishermen scheme

1960 **Dr. V. Sivadasan:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the number of fishermen registered under the Group Accident Insurance for Active Fishermen scheme;
- (b) the number of families who have been assisted by the scheme, the year-wise details; and
- (c) whether there is any plan to institute a comprehensive personal insurance scheme for the fishermen fully funded by the Union Government?

Setting up of industrial growth centres in tea gardens of Assam

1961 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that there are lack of industrial growth centres in tea garden areas of Assam;
- (b) if so, the details thereof;
- (c) whether Government has any plan for setting up of more industrial growth centres in Assam; and
- (d) if so, the details thereof?

Setting up of global business in India

1962 # **Shri Neeraj Dangi:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether global companies are shifting their business from China to other countries, if so, the details thereof;
- (b) whether Government has taken any steps to set up the global business and take advantage of the said opportunity in the country, if so, the details thereof; and
- (c) whether Government has succeeded in this initiative and whether these global companies have set up their business in the country, if so, the details thereof?

Promotion of GI items in the North East

1963 **Shri Pabitra Margherita:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has received any proposal from the North East States for grant of Geographical Indications (GI) tag for its products;
- (b) if so, the details thereof;
- (c) the steps taken and the schemes evolved to encourage the stakeholders of GI tags in the North East States; and
- (d) the schemes that have been evolved and the steps taken by Government to identify and encourage potential GI items in the North East States?

Unveiling of National Logistics Policy

1964 **Shri V. Vijayasai Reddy:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that to make India a US \$ 5 trillion economy, logistics sector is a crucial enabler;
- (b) whether it is also a fact that logistics sector is contributing 15 per cent to GDP;
- (c) if so, the reasons that India still does not have the National Logistics Policy (NLP), which is also critical for supply chain bottlenecks;
- (d) whether Government has fixed any time-frame within which NLP is going to be unveiled; and
- (e) the status of logistic parks proposed in the country, with a particular reference to Andhra Pradesh?

Target for investment inflows through FDI

1965 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether it is a fact that Government has not achieved the target set for investment inflows in India through the mode of Foreign Direct Investment (FDI);
- (b) if so, the sector-wise details including infrastructure sectors thereof during the last five years till date;
- (c) whether Government has taken adequate measures to attract FDI in India;
- (d) if so, the details thereof; and
- (e) the details of the share of FDI in the GDP of the country during the last five years?

New legislation on SEZs

1966 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Ministry is of the view that the time has come to revisit and revamp Special Economic Zones (SEZs) in the country;
- (b) if so, the details thereof;
- (c) in view of announcement made in the Budget to revamp SEZ Act, whether the Ministry is in the process of bringing a new legislation on SEZs;
- (d) the steps taken/proposed to be taken to make States partners in the SEZ ecosystem;
- (e) whether it is a fact that Government is now giving income tax benefits only to those units in SEZs which commenced their operations before 2020; and
- (f) if so, the reasons therefor?

Funds for Bihar under PM GatiShakti NMP

1967 # **Shri Satish Chandra Dubey:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the objectives and merits of PM GatiShakti - National Master Plan (NMP) for multi-modal connectivity in the country;
- (b) the details of progress made under PM GatiShakti NMP;
- (c) the details and number of major projects identified by various Departments/Ministries under the scheme and the estimated cost in this regard;
- (d) the quantum of funds for the projects started in the State of Bihar; and
- (e) the steps taken/being taken for integrated planning and coordinated execution of infrastructure projects in a time-bound manner?

PLI for rubber industries

1968 # **Dr. Radha Mohan Das Agrawal:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the kind of challenges the country's rubber industries are passing through; and
- (b) whether Government would consider giving them import subsidy and benefit of the Production Linked Incentive (PLI) scheme?

Export of agricultural produce

1969 # **Dr. Kalpana Saini:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether the agricultural produce of the country is being exported;
- (b) if so, the details of wheat, rice, spices and vegetables exported during the last three years and the current year; and
- (c) the total revenue earned from such exports during the said period?

FDI inflows

1970 **Shri Sandosh Kumar P:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the total Foreign Direct Investment (FDI) inflows in the country in the year 2022;
- (b) the sector-wise inflow of FDI in the country in the year 2022;
- (c) the State-wise and Union Territory-wise details of the FDI inflows in the year 2022; and

(d) the name of the corporate establishment which has secured highest FDI in the year 2022?

Illegal export of rice from Andhra Pradesh to foreign countries

1971 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has taken note of the fact that there is rampant illegal export of rice from the State of Andhra Pradesh to foreign countries;
- (b) if so, the details of the illegal export of rice from the State of Andhra Pradesh to foreign countries during the last five years; and
- (c) the details of steps that have been taken/proposed to be taken to curb the menace of illegal export of rice to foreign countries from the State of Andhra Pradesh?

India's ranking in the Global Intellectual Property Index

1972 **Shri Deepender Singh Hooda:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of India's ranking in the Global Intellectual Property Index;
- (b) whether it is a fact the number of Patents filed from India are very low as compared to other G-20 countries; and
- (c) if so, the probable reasons for low rate of filing Patents from India and the steps Government has taken/is taking to improve filing of Patents from India, the details thereof?

Startup India Seed Fund Scheme

1973 **Dr. K. Laxman:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the number of people benefitted under the 'Startup India Seed Fund Scheme' (SISFS) in the last three years;
- (b) the details of beneficiaries, urban vs rural; and
- (c) the details of the steps being taken by Government to ensure that the benefits of the said scheme reach the maximum people?

Foreign investments in manufacturing sector

1974 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether the Ministry has claimed that India is rapidly emerging as a preferred country for foreign investments in the manufacturing sector;
- (b) whether most of the foreign investments in manufacturing are largely financial investments by private equity funds and not by long-term strategic players and if so, the reasons therefor;
- (c) whether several multinational firms have trimmed their exposure to India and have hived off assets, including manufacturing plants to domestic companies; and
- (d) if so, the details thereof and the reasons therefor?

Under-invoicing of shipments by Indian importers

1975 **Smt. Vandana Chavan:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government is aware of the huge difference in its official trade data with China and that of China's trade data with India of the first nine months of the year;
- (b) whether the existence of this gap indicates import tax evasion by under-invoicing of shipments by Indian importers; and
- (c) if so, the steps planned by Government to tackle this?

Installation of mobile towers in far flung villages and each Gram Panchayat

1976 **Shri Rajeev Shukla:**

Shri Harbhajan Singh:

Will the Minister of **Communications** be pleased to state:

- (a) whether Government is taking any steps to install mobile towers in every Gram Panchayat of the country to fulfill the demand of digitalization and strengthen the rural banking system;
- (b) if so, the details thereof;
- (c) whether Government has taken any steps to provide mobile towers in those far flung villages of the country where these towers are not available till now; and
- (d) the proposed timeline for installing mobile towers in every far flung village and each Gram Panchayat region of the country?

Task force to provide market support to telecom equipment makers

1977 **Shri Jaggesh:**

Will the Minister of **Communications** be pleased to state:

- (a) whether it is a fact that the telecom equipment makers are worried about import of network gear from China, which is being routed through other neighbouring countries;
- (b) whether Government proposes to set up number of task forces to provide market support to telecom equipment makers and a mechanism to check imports from neighbouring countries, which are non-compliant to trusted source rules of the telecom sector; and
- (c) if so, the details thereof?

Mobile service infrastructure in the uncovered villages of Tamil Nadu

1978 **Dr. Kanimozhi NVN Somu:**

Will the Minister of **Communications** be pleased to state:

- (a) whether Government proposes to establish mobile service infrastructure in the uncovered villages of Tamil Nadu through Universal Service Obligation Fund (USOF);
- (b) if so, the details thereof and the funds allocated for the same;
- (c) the time-frame planned to achieve these targets;
- (d) the steps taken by Government to propagate Government schemes and applications through mobile apps; and
- (e) the detailed list of mobile apps initiated by Government and their respective utility performance?

Post Offices in rented buildings

1979 # **Shri Neeraj Dangi:**

Will the Minister of **Communications** be pleased to state:

- (a) the number of Post Offices operating in the country at present, State-wise;
- (b) whether it is a fact that many Post Offices in the country are running in rented buildings,

if so, the State-wise details thereof including the State of Rajasthan; and
 (c) the steps taken or being taken by Government for the construction of buildings for the Post Offices running in the rented buildings?

Reasons for delay in 5G services by BSNL

1980 **Shri K.R.N. Rajeshkumar:**

Will the Minister of **Communications** be pleased to state:

- (a) whether it is a fact that the State-owned PSU, BSNL, is not capable of providing 5G services to its customers and because of this, the BSNL is losing its customers, if so, the reasons for delay in 5G services;
- (b) whether timeline promised by Ministry to provide 5G services to BSNL customers has been delayed due to various reasons, if so, the reasons therefor; and
- (c) by when the 5G services would be started by BSNL?

Installation of mobile towers in Himachal Pradesh

1981 # **Ms. Indu Bala Goswami:**

Will the Minister of **Communications** be pleased to state:

- (a) whether there is a plan to install mobile towers in Himachal Pradesh for a better mobile network connectivity;
- (b) if so, the number of towers to be installed for 4G mobile network; and
- (c) whether the existing 2G network in the State would be upgraded to 4G network?

Study to assess efficacy of internet shutdowns

1982 **Shri Narain Dass Gupta:**

Will the Minister of **Communications** be pleased to state:

- (a) whether Department of Telecommunications has commissioned a study to assess the efficacy of internet shutdowns in dealing with public emergencies as recommended by Standing Committee on Communication and Information Technology's report on Suspension of Telecom Services/Internet and its impact;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Sufficiency of fibre networks

1983 **Shri Muzibulla Khan:**

Will the Minister of **Communications** be pleased to state:

- (a) whether the present availability of fibre networks in the country is sufficient for the increasing demand for better bandwidth, resilient and high volume connectivity;
- (b) whether the present framework for 5G puts pressure on the existing resources for fibre infrastructure;
- (c) whether Government is aware that telcos have invested heavily in building cross-country cables but there is a significantly lower development of infrastructure that connects the major cities across States; and
- (d) whether steps are being carried out to improve fibre availability beyond metro cities?

Training of BSNL employees

1984 **Shri Rakesh Sinha:**

Will the Minister of **Communications** be pleased to state:

- (a) the total strength of permanent employees in BSNL;
- (b) the total strength of contractual employees in BSNL and their respective grades;
- (c) the total strength of casual workers in BSNL and their average length of service;
- (d) whether BSNL organises training camps and workshops to make its employees know the dynamics of mobile network market so that they could compete with the private players; and
- (e) if so, how many employees have participated in 2021-22 and 2022-23 so far?

Launch of 4G services by BSNL

1985 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Communications** be pleased to state:

- (a) whether it is a fact that BSNL plans to launch 4G services in 2023;
- (b) if so, the reasons for the delay in technology upgradation;
- (c) whether Government has taken any steps to ensure market competitiveness of BSNL; and
- (d) if so, the progress made as a result of such measures?

Misleading and undesired advertisements by telecom companies

1986 **Shri Damodar Rao Divakonda:**

Will the Minister of **Communications** be pleased to state:

- (a) whether the telecom companies are disseminating obscene, misleading and undesired advertisements through e-mail, WhatsApp messenger, Facebook, etc., for their financial benefit;
- (b) if so, the details of the complaints received in this regard;
- (c) whether the said disseminated messages are against the traditions of Indian culture and society, which are adversely affecting the young generations; and
- (d) if so, the effective steps proposed to be taken to check the dissemination of the said messages?

Revival of BSNL and MTNL

1987 **Shri Kartikeya Sharma:**

Will the Minister of **Communications** be pleased to state:

- (a) whether Government has any proposal to revive the lifelines of the country, BSNL and MTNL;
- (b) if so, the details thereof;
- (c) the details of funds earmarked/spent for the same since the last three years;
- (d) whether Government conducted a thorough study on the failure of BSNL and MTNL;
- (e) if so, the details thereof; and
- (f) the number of employees that took VRS from both the companies?

Pending amount under the Decentralized Procurement Scheme

1988 **Dr. Amar Patnaik:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the amount of money pending to be reimbursed to Odisha as on 31.11.2022 towards procurement of paddy under the Decentralized Procurement Scheme;
- (b) the details of pending amount as on 31.3.2022, 31.3.2021, 31.3.2020, 31.3.2019 and 31.3.2018;
- (c) the reasons for delay for each year;
- (d) the details of pending unsettled amounts for each State/UTs under this scheme, year-wise;
- (e) whether Government is aware that the delay in payment is also impacting the procurement of paddy; and
- (f) if so, the details thereof?

High quality standards in goods and service sectors

1989 **Shri Jaggesh:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether it is a fact that India needs to become a quality-conscious nation and adopt quality, in goods and services, as an integral part of the process in preparing the foundation for becoming a developed nation;
- (b) whether Government proposes to undertake comprehensive study of world standards and highlight focus areas for India to adopt, including engaging private sector, in making it a quality-conscious country; and
- (c) if so, the steps initiated by Government and details of areas to be focused upon and time-frame for implementing high quality standards at par with international norms in goods and service sectors?

Storage of foodgrains

1990 **Smt. Jebi Mather Hisham:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the gap between requirement for storage of foodgrains and storage capacity;
- (b) the expected spending for developing the largest grain storage capacity;
- (c) the current wheat stocks in the Central pool in comparison with last year; and
- (d) the current cereal stocks in comparison with last five years?

Abolition of posts in the Ministry

1991 # **Shri Ram Nath Thakur:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the details of various examinations conducted by the Ministry for permanent appointments during the last one decade, year-wise;
- (b) the number of these examinations, the results of which, have not been declared on time;
- (c) the number of examinations which have been cancelled during the last five years; and
- (d) the number of posts which have been abolished by the Ministry during last one decade

and the number of posts for which the process of abolition is going on?

Negligence in payment to sugarcane growing farmers

1992 # **Shri Ram Nath Thakur:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) whether it is a fact that States have been empowered to make legislations on payment for sugarcane to the farmers, fixing its price and its procurement;
- (b) whether experts have pointed neglect of interests of sugarcane farmers therein, who are facing non-payment of their produce;
- (c) whether sugarcane growing farmers are getting payment at different rates in different States;
- (d) if so, details of rates of payment, State-wise; and
- (e) the details of hikes in the price of sugarcane during the last five years?

Functional consumer courts in the country

1993 **Shri Abdul Wahab:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the total number of consumer courts functioning in the country and the number of judges posts lying vacant at present, State-wise;
- (b) the number of new consumer courts that started operations in 2019;
- (c) the number of pending cases with consumer courts and average time taken for disposal of cases; and
- (d) the name of States where no consumer court is functioning since 2019, the details thereof and the reasons therefor?

Implementation of PMGKAY

1994 **Shri Pabitra Margherita:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the total budget allocated to the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) since its inception, year-wise;
- (b) the objectives of this scheme;
- (c) the total number of beneficiaries of this scheme till date, State-wise; and
- (d) the total funds disbursed by Government under this scheme?

Degraded and poor quality and quantity of food served in Rajdhani trains

1995 **Shri Birendra Prasad Baishya:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Railways is concerned about the poor quality and quantity of meal, food materials served in Rajdhani trains;
- (b) if so, the details thereof;
- (c) whether Railways have carried out any food sample test on Rajdhani trains along with monitoring and complaints redressal on passenger amenities during the last three years and till date; and
- (d) if so, the details thereof and the action taken thereon?

Introduction of online systems in FCIs and CWC depots

1996 **Shri S. Selvaganabathy:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the number of Food Corporation of India (FCI) and the Central Warehousing Corporation (CWC) depots/godowns working in the country at present;
- (b) whether Government has introduced the Online System Programme in FCI and CWC depots;
- (c) if so, the details thereof along with the aims and objectives of the programme;
- (d) the present status of implementation of the programme and the time by which it is likely to be completed; and
- (e) the other steps taken/being taken by Government to check leakage of foodgrains from FCI and CWC godowns?

Allocation of foodgrains to States during lockdown

1997 # **Dr. Kalpana Saini:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) the number of beneficiaries under the National Food Security Scheme (NFS) in various States of the country, including Uttarakhand during the last two years;
- (b) the quantity of foodgrains allocated and distributed and the number of families benefitted by it after the announcement of free distribution of foodgrains during the lockdown in COVID-19 period, State-wise; and
- (c) the present status of 'One Nation One Ration Card' scheme?

Rise in food inflation

1998 **Shri Niranjan Bishi:**

Shri Mallikarjun Kharge:

Shri Naresh Bansal:

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) whether consistently high food inflation has adversely affected the poor and given rise to increased malnutrition in the country;
- (b) if so, the reasons of uncontrolled food inflation, especially in the vegetables and cereals sub-group;
- (c) whether Government proposes to take strict action against hoarders of consumer items; and
- (d) if so, the measures Government has taken in this regard and other steps taken to control food inflation in view of the anticipated decrease in the production of rice and other commodities arising due to untimely rains?

Creation of new format for online consumer complaints

1999 # **Shri Brijlal:**

Will the Minister of ***Consumer Affairs, Food and Public Distribution*** be pleased to state:

- (a) whether Government has created a new format for online consumer complaints through

- e-Daakhil;
 (b) if so, the details and salient features thereof;
 (c) the manner in which the common man would be benefited by that format; and
 (d) the other steps taken by Government for speedy redressal of consumer complaints?

Sale of fraudulent products in the country

2000 **Dr. Ashok Kumar Mittal:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the steps taken by Government to curb the sale of products which do not hold valid ISI marks and violate compulsory BIS standards in the country;
 (b) the actions taken by Government against the sellers of such products; and
 (c) the steps taken by Government to inform the people about the same, the details thereof?

Distribution of foodgrains during technical snags in PDS

2001 **Shri Digvijaya Singh:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the steps being taken to distribute foodgrains to the beneficiaries during technical snags such as failure of network, mismatch of fingerprints, failure to generate OTP etc.;
 (b) whether there is any proposal for Fair Price Shop (FPS) dealers to supply foodgrains by inserting Aadhaar numbers in the e-PoS devices;
 (c) the measures being taken regarding viability of FPS dealers and in respect of study report submitted by World Food Programme; and
 (d) the reasons behind dividing the Priority House Hold (PHH) and Special Priority House Hold (SPHH) Beneficiaries into two categories?

Wastage of foodgrains in FCI godowns

2002 # **Smt. Ranjeet Ranjan:**

Will the Minister of **Consumer Affairs, Food and Public Distribution** be pleased to state:

- (a) the storage capacity of Food Corporation of India (FCI) at present, State-wise;
 (b) whether Government has increased the storage capacity of FCI in Bihar;
 (c) whether FCI stores its foodgrains in rented warehouses also, if so, the amount being spent annually on the same;
 (d) the total quantity of foodgrains wasted in FCI's own and rented warehouses during the last five years, State/warehouse-wise;
 (e) whether Government has fixed any accountability for such wastage by FCI; and
 (f) if so, details thereof and the action taken in this regard so far, State-wise?

Achievements made under Digital India programme

2003 # **Shri Ghanshyam Tiwari:**

Will the Minister of **Electronics and Information Technology** be pleased to state:

- (a) the details of the features of Digital India programme;
 (b) the State-wise details of achievements made under Digital India programme, alongwith Rajasthan; and

(c) the State-wise details of BPOs set up and employment generated under Digital India programme?

Strengthening of cyber security

2004 **Dr. Sudhanshu Trivedi:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state: whether Government is planning to modify cyber laws to strengthen cyber security?

Hacking of Indian servers by hackers from various countries

2005 **Shri K.R.N. Rajeshkumar:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether it is a fact that various Indian servers have been hacked by hackers from various countries;
- (b) if so, the details of the incidents and the revenue impact thereof; and
- (c) the steps taken by the Ministry to prevent such incidents?

Aarogya Setu Data Accessibility and Sharing Protocol

2006 **Shri Syed Nasir Hussain:**

Dr. Ameer Yajnik:

Shri Narain Dass Gupta:

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the description of the existing law or protocol governing the data collected by Aarogya Setu;
- (b) whether there is any active/proposed plan to develop a new protocol to handle the data collected earlier by Aarogya Setu, if so, details thereof, if not, reasons therefor;
- (c) the details of Government/private agencies, organizations, institutions and individuals having access to the data collected by Aarogya Setu since 2020; and
- (d) whether data collected by Aarogya Setu till 10 May, 2022 has been deleted as per the Aarogya Setu Data Access and Knowledge Sharing Protocol, 2020, if so, when and if not, reasons therefor?

Budget allocation towards PMGDISHA

2007 **Shri Narain Dass Gupta:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the details of budget allocation towards Pradhan Mantri Gramin Digital Saksharta Abhiyaan (PMGDISHA) since 2017-2022;
- (b) the measures that have been taken to ensure the quality of training under PMGDISHA;
- (c) the status of projects undertaken through schemes for the promotion of electronics and IT hardware manufacturing, including Modified Special Incentive Package Scheme (M-SIPS), Electronic Development Fund (EDF); and
- (d) the details of manufacturing clusters and whether any impact evaluations have been conducted so far?

Promotion of digital literacy

2008 **Dr. C.M. Ramesh:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the steps taken by Government to promote and boost digital literacy in the country, the details thereof; and
- (b) whether Government has any plan to induct young, talented and unemployed youth who are well conversant in electronics and information technology to boost and popularise digital literacy in the country, if so, the details thereof and if not, the reasons therefor?

Facial recognition technology

2009 **Shri Muzibulla Khan:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the current status of regulations on facial recognition technology and the management of the data thereof, if any; and
- (b) the reason for lack of regulations and guidelines for facial recognition?

Objective of amendment in Information Technology rules

2010 **Shri Elamaram Kareem:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the main objective of the recently notified Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Amendment Rules, 2022;
- (b) the manner in which this rule would protect the interests of digital media users;
- (c) whether Government is aware about the criticisms against this rule that it is intended to control the free speech and expressions on the social media platforms; and
- (d) the manner in which Government would ensure that the free speech of people is protected?

Software Technology Park in eastern Uttar Pradesh

2011 # **Shri Arun Singh:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether it is a fact that a large number of technically educated youth from eastern Uttar Pradesh migrate for employment in the software industry;
- (b) whether Government is doing infrastructural development work in this field on large scale and planning to set up and develop a Software Technology Park in eastern Uttar Pradesh, keeping in mind the interests of the youth of the region; and
- (c) if so, the details thereof?

Vedanta-Foxconn semiconductor plant in Gujarat

2012 **Smt. Rajani Ashokrao Patil:**

Smt. Priyanka Chaturvedi:

Shri Digvijaya Singh:

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether Government is aware that Vedanta-Foxconn was in an advanced stage of signing the deal for the construction of a semiconductor plant with Government of Maharashtra;
- (b) if so, the reasons for picking Gujarat instead of Maharashtra for the final deal;
- (c) whether Government has enlisted another mega investment project for Maharashtra;
- (d) if so, the details thereof including the name of the companies involved, project information and investment cost; and
- (e) the details of incentives offered by both Gujarat and Maharashtra State Governments to

Vedanta- Foxconn?

Cyber attacks on critical infrastructure

2013 **Shri Mallikarjun Kharge:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the details of number of cyber attacks including major attacks on critical infrastructure systems that have taken place in the country in the last five years, year-wise;
- (b) whether Government has any record of the origin of such cyber attacks, if so, the details thereof;
- (c) whether Government is aware that many critical infrastructure systems are highly vulnerable to cyber attacks, which could pose a risk to the country's national security; and
- (d) if so, the measures Government has taken to ensure that best practices with regard to cyber security are observed at such installations?

Cattle suffering from Lumpy Disease

2014 **Shri Anil Desai:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether it is a fact that there are cattle suffering from Lumpy Disease in the country;
- (b) if so, whether any survey has been done regarding the spread of this disease in States particularly in Maharashtra;
- (c) whether any expert committee / specialists have visited the State to help treatment of the cattle suffering from the disease; and
- (d) if so, the factual position of the same in the State regarding suffering / treatment and other precautions taken by the State authorities?

Rashtriya Gokul Mission

2015 # **Dr. Anil Jain:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) the salient features of Rashtriya Gokul Mission (RGM);
- (b) the funds allocated and expenditure incurred under the said mission in Uttar Pradesh, including Firozabad, Agra and Mainpuri districts, during the last three years, including the current financial year, the details thereof; and
- (c) the norms stipulated for all States in the country, including Uttar Pradesh for monitoring the progress of RGM and the current status of implementation of said Mission, including the number of beneficiaries thereof, the State-wise details thereof?

Veterinarians in the country

2016 **Dr. K. Keshava Rao:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether the Ministry compile the data related to the number of veterinarians practicing in the country;
- (b) if so, the State-wise details thereof, if not, the reasons therefor; and
- (c) the steps taken to follow the recommendations of the Veterinary Council of India (VCI) to increase the health ecosystem of animal husbandry in the country?

Measures against Lumpy Skin Disease

2017 **Shri Mohammed Nadimul Haque:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) the number of vaccines given to the States for vaccinating cattle against Lumpy Skin Disease (LSD), State-wise;
- (b) the number of cattles which have died from the disease, State-wise;
- (c) the number of practising Government veterinary doctors, State-wise;
- (d) whether Government has conducted any survey of the damage caused to A2 cows due to LSD in the country and if so, details thereof; and
- (e) whether Government has conducted any study on the unintended consequences of the vaccine to cattles in the long run and if so, the details thereof?

Fishing ban

2018 **Dr. Prashanta Nanda:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) the details of fishing ban days imposed by both State and Union Government in East and West coast of India;
- (b) whether Government has sanctioned or provided financial assistance to the affected fishermen community during the ban period, State-wise, Year-wise in last five years;
- (c) the number of fishermen families benefited from such Government efforts, State-wise; and
- (d) if not, the reasons therefor?

Sustainability of fisheries and aquaculture

2019 **Dr. Prashanta Nanda:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether Government has conducted any study on the impacts of climate change on the sustainability of fisheries and aquaculture;
- (b) if so, the details of such study;
- (c) the estimated number of fishermen community affected by impact of climate change; and
- (d) the strategies and steps taken by Government to protect the livelihood of fishermen community particularly in Odisha?

Stray Cattle

2020 **Dr. V. Sivadasan:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether Government has any data on the number of stray cattle in the country;
- (b) the number of deaths and casualties to humans due to accidents or attacks by stray cattle in the last five years; and
- (c) the estimated loss of property and crops due to the raiding of crop by stray cattle, State-wise details?

Fodder shortage

2021 # **Shri Satish Chandra Dubey:**

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether Government is aware that there is a shortage of 12-15, 25-26 and 36 per cent fodder in case of green fodder, dry fodder and concentrated fodder respectively and if so, the details thereof;
- (b) whether Government has made an assessment of the various reasons for the shortage of fodder in the country and if so, the details thereof along with the steps taken to overcome the shortage of fodder in the country; and
- (c) whether Government proposes to increase fodder area and if so, the details thereof and the steps taken in this regard?

Policy for rearing Manipuri Pony

2022 Shri Maharaja Sanajaoba Leishemba:

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether there is any Government Policy (State/Central) to encourage the rearing of Manipuri Pony, whose number has reduced below 1000 and to save it from extinction;
- (b) if not, whether the Ministry plans to formulate a policy to save the endangered Manipuri Pony species; and
- (c) if so, the details of broad framework of the policy?

Creating awareness among fishermen about safety and maritime boundary

2023 Shri S. Selvaganabathy:

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether Government has setup any training institute to provide training or make fishermen aware of the issues related to safety and maritime boundary;
- (b) if so, the details thereof;
- (c) if not, whether Government proposes to set up such a training institute; and
- (d) if so, the details thereof?

Vaccine for Lumpy Virus Disease

2024 Shri Jayant Chaudhary:

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) the total number of deaths of cattle due to the outbreak of Lumpy Skin Disease (LSD), State-wise;
- (b) whether Government has provided compensation to all the farmers who lost cattle due to the disease;
- (c) if so, the details thereof, State-wise;
- (d) if not, the reasons therefor;
- (e) whether ICAR has developed a vaccine for cow, buffalo specifically, and what trials have been conducted in this regard; and
- (f) if so, whether the vaccine developed by ICAR has been approved and included in the vaccination program?

Increased use of antibiotics

2025 Shri S. Kalyanasundaram:

Shri M. Mohamed Abdulla:

Shri R. Girirajan:

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

- (a) whether increase in demand for poultry products would cause an exponential increase in

the use of antibiotics in food production;

- (b) if so, the details of the initiatives taken/proposed to be taken by Government keeping in mind that poultry producers must take rigorous action and implement Government regulations to control the massive use of antibiotics in poultry farms in India; and
 (c) if not, the reasons therefor?

Tapping the aquaculture potential

2026 Shri Masthan Rao Beeda:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) whether Government has taken any measures to enhance the contributions of inland fisheries and aquaculture considering its potential of increasing food supplies and alleviating poverty;
 (b) if so, details thereof; and
 (c) the steps taken by Government to increase and improve fishermen and fish farmers' access to adequate technical information required to improve their practices to increase production?

Fisheries and Infrastructure Development Fund

2027 Shri Masthan Rao Beeda:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) whether it is a fact that the Fisheries and Infrastructure Development Fund (FIDF) was formed with a corpus of ₹ 7,500 crores to provide concessional finance for creation of critical infrastructure facilities;
 (b) if so, the details of the funds utilised and the infrastructure created thus far; and
 (c) the details of the benefits derived by fishermen through the creation of such infrastructure in the fisheries sector?

Misuse of antibiotics in animal farming sector

2028 Shri Sanjeev Arora:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) whether Government has taken cognizance regarding misuse of antibiotics in animal farming sector; and
 (b) if so, the steps taken by Government as India ranks fourth in terms of animal antibiotic sales?

Stray cattle menace

2029 Dr. John Brittas:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) whether it is a fact that stray cattle are a menace to the life and livelihood of the people;
 (b) if so, details of such incidents reported during last three years, State-wise; and
 (c) the steps taken to deal with the situation?

Divestment of shareholding by NDDB

2030 Prof. Manoj Kumar Jha:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) whether National Dairy Development Board (NDDB) selling its 10 per cent shares held

in Metro Dairy Limited, Kolkata to financial institution ICICI violated section 16(1)(b) of the NDDB Act;

(b) if not, whether NDDB abdicated its responsibility u/s 16(1)(b) of the NDDB Act and deliberately handed over 51 per cent control of a cooperative/Government controlled company to private institutions; and

(c) whether NDDB acted in a similar manner to hand over control of institutions or companies that are in the control of cooperatives and/or Government to private institutions, if so, the details thereof?

Pradhan Mantri Formalisation of Micro food processing Enterprises scheme

2031 **Shri Abdul Wahab:**

Will the Minister of **Food Processing Industries** be pleased to state:

(a) total amount of credit linked subsidy provided under the Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) scheme;

(b) the State-wise data of number of micro food processing units who availed this subsidy;

(c) the average time it takes to process the application and disbursal of subsidy;

(d) whether the profitability of these micro enterprises has increased after receiving capacity building support; and

(e) if so, the details thereof and if not, reasons therefor?

APCs in the country

2032 **Dr. C.M. Ramesh:**

Will the Minister of **Food Processing Industries** be pleased to state:

(a) whether Government has approved Agro Processing Clusters (APCs) in different States of the country, the details thereof, State-wise; and

(b) whether adequate financial aid would be made available to these clusters and by when they would be functional in the country, the timeline and the details thereof?

Benefits to the farmers through PMKSY

2033 **Shri Sanjay Raut:**

Will the Minister of **Food Processing Industries** be pleased to state:

(a) whether Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) was launched with a view to benefit the farmers;

(b) if so, the extent to which the farmers have actually been benefitted since the launch of the scheme;

(c) the details of proposals received so far from various State Governments and entrepreneurs for setting up of food processing units under PMKSY and the action taken by the Union Government thereto; and

(d) whether the Union Government has approved the proposals under the scheme for creation of infrastructure for Agro Processing Clusters of PMKSY, if so, the details thereof, State-wise?

Schemes launched in FPI sector

2034 # **Shri Vinay Dinu Tendulkar:**

Will the Minister of **Food Processing Industries** be pleased to state:

(a) the details of schemes launched by Government for Food Processing Industry (FPI) during the last 4 years for preservation and processing of vegetables, fruits, milk products

- etc. in order to increase the income of farmers in the country;
- (b) the number of cold supply chain and cold storage for Mega Food Park (MFP) established under the above schemes, State-wise and location-wise;
- (c) whether the number of cold supply chain and cold storage established/approved so far for MFP are sufficient as per the demand;
- (d) if not, whether there is a proposal to increase their number; and
- (e) if so, the details thereof?

Contribution of food processing sector to GDP

2035 # **Shri Deepak Prakash:**

Will the Minister of **Food Processing Industries** be pleased to state:

- (a) whether the contribution of food processing sector to the Gross Domestic Product (GDP) has increased;
- (b) if so, the details thereof during the last four years and the current year;
- (c) whether any target has been fixed for creating employment opportunities in food processing sector and increasing its share in GDP; and
- (d) if so, the details thereof and the steps taken to achieve the said targets and if not, the reasons therefor?

National Electric Mobility Mission Plan

2036 **Shri Damodar Rao Divakonda:**

Will the Minister of **Heavy Industries** be pleased to state:

- (a) the extent to which the National Electric Mobility Mission Plan (NEMMP) has been successful in upgrading technology, enhancing competitiveness and generating employment therefrom;
- (b) the kind of investments Government received with respect to the Plan; and
- (c) the manner in which the implementation of the Mission Plan has benefited the country in the global trade?

Inconvenience on switching over to hybrid and electric vehicles

2037 **Shri P. Wilson:**

Will the Minister of **Heavy Industries** be pleased to state:

- (a) the details of amount of funds that have been disbursed and allocated under Phase II of FAME India scheme across the country including Tamil Nadu from the year 2019 till date and the update on the scheme;
- (b) whether the Ministry has conducted any studies to see whether a switch to hybrid and electric technology in vehicles via Phase II of FAME India scheme would cause inconvenience or difficulties for the motorists, who are using conventional vehicles and the solution to such a problem; and
- (c) if so, the details thereof, if not, the reasons therefor?

Railway projects in Chhattisgarh

2038 **Shri Rajeev Shukla:**

Will the Minister of **Railways** be pleased to state:

- (a) whether completion of several railway projects in Chhattisgarh is running behind schedule;
- (b) if so, the details thereof and the reasons therefor;

- (c) the details of the rail projects sanctioned for Chhattisgarh during the last three years and the current year, year/zone-wise; and
 (d) the steps taken/being taken by the Railway for timely completion of these projects?

Redevelopment projects

2039 **Dr. Amar Patnaik:**

Will the Minister of **Railways** be pleased to state:

- (a) the details of 12 redevelopment projects announced by Railways for raising Puri, Bhadrak, Brahmapur, Cuttack, Jajpur Keonjhar Road, Khurda Road, Rayagada, Sambalpur, Balasore, Jharsuguda, Rourkela and Bhubaneswar stations in Odisha to international standards with superior passenger amenities;
 (b) the amount sanctioned for each of these railway stations for redevelopment as of December 2022;
 (c) whether Railways is considering planning an MoU for the balance 11 stations beyond the one for Bhubaneswar and kickstarting their construction in a time bound manner;
 (d) if so, the details thereof; and
 (e) if not, the reasons therefor?

Delhi Mumbai Freight Corridor

2040 # **Shri Narhari Amin:**

Will the Minister of **Railways** be pleased to state:

- (a) the present status of the construction work of Delhi Mumbai Freight Corridor;
 (b) the percentage of the work completed on this corridor;
 (c) the number of districts in Gujarat through which the said corridor passes; and
 (d) the manner in which the construction of said corridor is likely to benefit these districts, the details thereof?

Kisan Trains

2041 # **Shri Narhari Amin:**

Will the Minister of **Railways** be pleased to state:

- (a) the number of Kisan Trains being operated in the country;
 (b) the number of Kisan Trains being operated in Gujarat;
 (c) whether the subsidy is being provided by Railways to transport agricultural products through these trains; and
 (d) if so, the total amount of subsidy being provided and the details thereof?

Railway infrastructure facilities in Tamil Nadu

2042 **Dr. Kanimozhi NVN Somu:**

Will the Minister of **Railways** be pleased to state:

- (a) the number of Road Over/Under Bridges (ROB/RUB), Foot Over Bridges, escalators and other facilities like the installation of CCTVs and digital rail information displays, parking constructed by Railways in Tamil Nadu and the total amount allocated and disbursed for the same;
 (b) whether Railways have identified the railway infrastructure needs of Tamil Nadu, A, B, C grades-wise, division-wise and if so, the details thereof; and
 (c) whether Railways have any plan to offer the private operators to run train services in major routes in Tamil Nadu and if so, the details thereof?

Status of Dedicated Freight Corridors

2043 **Shri Prakash Javadekar:**

Will the Minister of **Railways** be pleased to state:

- (a) the progress and status of the work on all Dedicated Freight Corridors (DFCs), the details thereof;
- (b) the status and expenditure incurred in 2014;
- (c) the comparative picture of 2014 and 2022; and
- (d) the benefits that accrue to the whole logistics sector and Railways?

Improving rail connectivity in Telangana

2044 **Shri K.R. Suresh Reddy:**

Will the Minister of **Railways** be pleased to state:

- (a) the details of the measures taken to improve rail connectivity in Telangana, as a part of the Central Government's obligations under the Andhra Pradesh Reorganisation Act, 2014;
- (b) whether Railways plan to establish a Rail Coach Factory in Telangana; and
- (c) if so, the details thereof, if not, the reasons therefor?

Increasing railway zones

2045 **Dr. Anbumani Ramadoss:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Railways will increase the number of zones in Indian Railways;
- (b) if so, the reasons thereof;
- (c) whether Railways will ensure that all the railway tracks and railway stations in Tamil Nadu come under one single zone; and
- (d) if so, the reasons thereof?

'Kavach' system in trains

2046 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Railways** be pleased to state:

- (a) whether the Railways has set a target of zero train accidents by developing indigenous equipment and if so, the details thereof;
- (b) by when the 'Kavach' system is likely to be installed in all trains;
- (c) the details of other benefits of this equipment thereof; and
- (d) whether the Railways is planning to export 'Kavach' technology to other countries to earn indigenous revenue, if so, the details thereof?

Sojat Road railway station

2047 # **Shri Rajendra Gehlot:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that 'Sojat Road' railway station situated under Ajmer Division of North Western Railway (NWR) is a pre-independence railway station, if so, the details of development works done at this railway station after independence;
- (b) whether it is also a fact that there is a lack of basic facilities, as well as three side bank Foot Over Bridge and drinking water arrangement for the passengers at Sojat Road railway station; and
- (c) if so, whether Railways have any plan to provide these basic facilities, if so, by when

these facilities will be made available to the passengers?

Development of model stations in Uttar Pradesh

2048 **Shri Harnath Singh Yadav:**

Shri Vijay Pal Singh Tomar:

Will the Minister of **Railways** be pleased to state:

- (a) whether Railways proposes to develop some railway stations as model stations in the State of Uttar Pradesh;
- (b) if so, the details thereof and the status of works undertaken on each of the railway stations; and
- (c) by when these stations would be fully developed as model railway stations?

Chopan-Chunar section railway line doubling

2049 # **Shri Ram Shakal:**

Will the Minister of **Railways** be pleased to state:

- (a) whether the approval for the work of doubling of the railway line of 108 kilometer length of Chopan-Chunar railway section of North Central Railway, Prayagraj was given in the Budget for Financial Year 2020-21;
- (b) the funds provisioned for doubling of this railway line; and
- (c) by when will the railway line doubling work commence on this section and by when is it targeted to be completed?

Recognising and honouring Col. Guru Prasad Das

2050 **Smt. Shanta Chhetri:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Railways is aware that Col. Guru Prasad Das was the inventor of Rail Vacuum Brake;
- (b) whether Railways have honoured and acknowledged his contribution and built or conceived any such ways and means to remember his contribution; and
- (c) if so, the details thereof, if not, the reasons therefor?

Train stoppage in Begusarai

2051 **Shri Rakesh Sinha:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Railways plan stoppage of trains in Begusarai as it is an industrial hub;
- (b) whether Railways consider starting a train from Begusarai to Kolkata in view of large number of businessmen travelling to Kolkata every day;
- (c) how many trains from Delhi, Kolkata and South India have stoppage in Begusarai; and
- (d) whether Railways would consider for the stoppage of more trains in Begusarai?

Vacancies under various departments of Railways

2052 **Shri Jayant Chaudhary:**

Will the Minister of **Railways** be pleased to state:

- (a) the status of existing vacancies in the various posts under the various departments of Railways;
- (b) the details of the total number of existing apprentices and the number of apprentices

who received permanent posts after the apprenticeship program over the last five years, year-wise; and

(c) whether Railways is proposing to restart the Special Class Railway Apprenticeship program as recommended by the Ministry of Finance?

Revenue from freight traffic

2053 **Shri Harbhajan Singh:**

Will the Minister of **Railways** be pleased to state:

(a) the percentage increase in revenue from freight traffic by Railways during the last three years;

(b) the extent to which the demand for freight traffic was met by the Railways during the last three years; and

(c) the steps taken to augment the traffic facility to meet the pace of development in the country?

Sensitive railway stations

2054 **Shri Harbhajan Singh:**

Will the Minister of **Railways** be pleased to state:

(a) whether the Railways have identified number of railway stations in the country as sensitive;

(b) if so, the details thereof, division-wise;

(c) whether any committee has been constituted to study and to upgrade the security system in these sensitive railway stations in the country; and

(d) if so, the details thereof?

Strength of railway employees

2055 **Shri Derek O' Brien:**

Will the Minister of **Railways** be pleased to state:

(a) the year-wise details on the strength of railway employees, category-wise and gender-wise, since 2018;

(b) whether it is a fact that some engineering staff have been hired on contract basis now;

(c) if so, the details thereof and the reasons therefor; and

(d) the data on vacancies and hiring in the Railways in the past three years?

Narsapur - Kotipally railway line

2056 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that the Narsapur – Kotipally railway line project has been stalled due to non-release of the due share of funds by State Government of Andhra Pradesh;

(b) if so, the details thereof;

(c) whether Railways will come forward to complete the project on its own due to the failure of the State Government of Andhra Pradesh to release its share for the project; and

(d) if so, the details thereof?

Introduction of Vandhe Bharat Trains in Kerala

2057 **Smt. P. T. Usha:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Railways is considering introducing to Vande Bharat Trains in various railway divisions of Kerala;
- (b) if so, the details thereof;
- (c) whether Railways have further decided to conduct a feasibility study for any railway station in Kerala for upgradation of engineering and station infrastructure for High Speed passenger train; and
- (d) if so, the details thereof?

Details of Vande Bharat Trains

2058 **Shri A. A. Rahim:**

Will the Minister of **Railways** be pleased to state:

- (a) the fare, average speed, cost of operation, running time, distance covered and average delay of each of the Vande Bharat Trains currently in operation;
- (b) the fare, average speed, cost of operation, running time, distance covered and average delay of the fastest non- Vande Bharat Train in each of these routes; and
- (c) whether Vande Bharat Trains are launched in all the divisions in all the zones, if so, the details thereof and if not, by when it is planned to be done for each division in each zone?

Snags in Vande Bharat Express

2059 **Shri M. Shanmugam:**

Shri Vaiko:

Will the Minister of **Railways** be pleased to state:

- (a) the number of incidents of Vande Bharat Express Trains developing snags, hit by animals etc., in the last six months, the details thereof;
- (b) the reasons for such incidents, especially with Vande Bharat Express Trains;
- (c) whether it is due to defect in fiber reinforced plastic;
- (d) the reasons for not manufacturing these trains with carbon steel to make it withstand pressure;
- (e) whether any inquiry has been made to find out whether the suppliers provided sub-standard item for the manufacture of rakes; and
- (f) if so, the details thereof?

Increase in accidents on railway tracks

2060 **Shri Tiruchi Siva:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Railways have taken cognizance of the increase in number of accidents on railway tracks recently;
- (b) if so, the number of deaths that have occurred in the last five years on tracks, State-wise;
- (c) whether the Train Prevention and Warning System (TPWS) installed in the trains has been able to reduce the number of accidents occurring on railway tracks;
- (d) if so, the details thereof; and
- (e) whether Railways is looking into adopting any other mechanism to reduce the occurrence of such accidents in the future?

Train related cattle deaths

2061 **Shri Sushil Kumar Modi:**

Will the Minister of **Railways** be pleased to state:

- (a) the number of train related cattle deaths recorded in the last three years, year-wise, State/UT-wise;
- (b) the number of trains that have been affected by cattle hits in the year so far and amount spent on related damage repair;
- (c) the funds allocated and utilized so far for building boundary walls along railway tracks and estimated timeline for completion of construction;
- (d) the railway corridors earmarked for the construction of boundary walls;
- (e) the total length of boundary walls to be built by next year; and
- (f) whether there is a train-speed criteria which necessitates railway fencing activities, if so, details thereof?

Integration of railway units

2062 **Shri Sushil Kumar Gupta:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that Railways may bring all the units producing locomotives and rolling stock under a single Public Sector Undertaking(PSU); and
- (b) if so, the details thereof?

Lalitpur-Singrauli rail line

2063 # **Shri Ajay Pratap Singh:**

Will the Minister of **Railways** be pleased to state:

- (a) the provisions for providing jobs to persons whose land was acquired for Lalitpur-Singrauli rail line project; the details thereof;
- (b) the number of persons offered jobs and not given any appointment till date, from amongst the persons whose land had been acquired prior to 11 November, 2019, the details of provisions made in this regard;
- (c) by when the applicants who submitted their application forms and found medically fit before 11 November, 2019 would be appointed; and
- (d) the provisions made by Railways for persons, whose land was acquired for the said project after 11 November, 2019?

Land acquisition for High Speed Rail projects

2064 **Shri Iranna Kadadi:**

Will the Minister of **Railways** be pleased to state:

- (a) the current status of land acquisition for High-Speed Rail projects in India;
- (b) how many new High Speed Rail Corridors and rail projects are under proposal and consideration by Railways in the State of Karnataka;
- (c) the expected cost that could be saved by the use of High Speed Rail while transporting cargo compared to traditional railway lines in India; and
- (d) whether Railways plan to improve the factory to port connectivity in the country, whether there are any ongoing projects in Karnataka, the details thereof?

Modernization of stations in Punjab

2065 **Shri Raghav Chadha:**

Will the Minister of **Railways** be pleased to state:

- (a) the number of major railway stations that have been modernised along with the number of railway stations proposed to be modernised in the State of Punjab;
- (b) the details of the funds likely to be spent on each station along with the target fixed for modernisation of stations for the next financial year, Station-wise;
- (c) whether Railways conducted quality checks of modernisation works carried out at major railway stations of Punjab; and
- (d) whether Railways is considering to make the passenger amenities better at the railway stations and if so, the details thereof?

Meetings of NRUCC

2066 **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Railways** be pleased to state:

- (a) when was the last meeting of National Railway Users' Consultative Council (NRUCC) held;
- (b) in the present NRUCC, how many Members are there, who got elected from the zones and how many zones are left till date to elect NRUCC Members, zone-wise details;
- (c) the reasons for not conducting elections in the left out zones;
- (d) the tenure of NRUCC and whether NRUCC Members are given facilities/responsibilities at par with other Committees in the Railway Ministry like Passenger Services Committee, Passenger Amenities Committee etc.;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Vande Bharat Trains launched and proposed

2067 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Railways** be pleased to state:

- (a) the Vande Bharat Trains introduced so far, the details thereof;
- (b) the plan for introducing new Vande Bharat Trains in other routes, details and schedule thereof;
- (c) the speed, distances covered by Vande Bharat Trains on different routes;
- (d) whether Andhra Pradesh will get Vande Bharat Trains in the near future, details thereof;
- (e) whether Vande Bharat Trains originating from Visakhapatnam will be launched soon, if so, the details thereof;
- (f) if not, likely timeframe for Vande Bharat Trains from Visakhapatnam; and
- (g) the train routes under consideration for Vande Bharat Trains from Visakhapatnam?

Solid waste management and sewerage system in Railways

2068 **Shri Sant Balbir Singh:**

Will the Minister of **Railways** be pleased to state:

- (a) whether railway stations have the arrangement for solid waste management and sewage system in place as per the guidelines of National Green Tribunal (NGT);
- (b) if not, by when Railways plan to put this system in place in Punjab and other parts of the country; and
- (c) in how many Limited Height Subways (LHS) in Punjab rain water harvesting system is

provided but not functional?

Survey to identify areas unconnected with rail network

2069 # **Dr. Sumer Singh Solanki:**

Will the Minister of **Railways** be pleased to state:

- (a) whether Railways have undertaken any survey for identifying the areas which are still not connected to the rail network of the country;
- (b) if so, whether Nimar region of Madhya Pradesh has also been surveyed, if so, the details thereof; and
- (c) if not, whether this region would also be surveyed in future?

Railway divisions of Jharkhand

2070 # **Shri Samir Oraon:**

Will the Minister of **Railways** be pleased to state:

- (a) whether it is a fact that local passengers do not get confirmed tickets despite booking tickets well in advance in many trains running through Dhanbad, Chakradharpur and Tatanagar stations;
- (b) if so, the reasons therefor;
- (c) the details of all India status of Jharkhand based railway divisions in terms of revenue earning;
- (d) the number of passenger trains, provided to Dhanbad and Ranchi Divisions of Jharkhand since their formation to till date, which directly connect these divisions with major cities; and
- (e) the total number of new rail projects started in Jharkhand in the last 5 years along with their status?

Repairing of railway tunnel

2071 # **Smt. Phulo Devi Netam:**

Will the Minister of **Railways** be pleased to state:

- (a) the plan to repair or renovate the tunnel near Bhanwar Tonk railway station between Bilaspur-Pendra rail route, the details thereof; and
- (b) the budget allocation for the said repair or renovation work and by when it would be started, the details thereof?

Elevated railway tracks

2072 **Shri Parimal Nathwani:**

Will the Minister of **Railways** be pleased to state:

- (a) how many elevated railway tracks have been planned for the next five years;
- (b) the details of routes, cost estimates and schedule etc;
- (c) how many elevated railway corridors are in operation at present in the country;
- (d) the details of routes, distance in kilometers etc.; and
- (e) whether the height of the elevated corridors is same at all places or the same varies from place to place, if so, the details thereof?

Trains running in loss

2073 **Dr. Anil Agrawal:**

Will the Minister of **Railways** be pleased to state:

- (a) the details and names of trains running in loss during the last three years;
- (b) the loss suffered by each train; and
- (c) the steps taken by Railways in this regard?

Demand for Indian textiles abroad

2074 **Dr. Fauzia Khan:**

Will the Minister of **Textiles** be pleased to state:

- (a) whether Government has taken cognizance of the fact that there is high demand for Indian textiles abroad;
- (b) the quantum of textile exports from 2017 year-wise till date;
- (c) whether Government has fixed any target for the export of textiles; and
- (d) if so, the details thereof?

Cluster development project of handloom

2075 **Shri Birendra Prasad Baishya:**

Will the Minister of **Textiles** be pleased to state:

- (a) the progress of the cluster development project of handloom in North Eastern Region under North East Textiles Promotion scheme;
- (b) the scheme's impact and outcomes so far;
- (c) whether specific areas and States in North Eastern Region have been identified for this project; and
- (d) whether there is any survey conducted so far to know the labour productivity and production?

NHDP for providing assistance to Urban Haats

2076 # **Shri Rajendra Gehlot:**

Will the Minister of **Textiles** be pleased to state:

- (a) whether Government is implementing the National Handicraft Development Programme (NHDP) to provide assistance for setting up of Urban Haats in major cities of the country, if so, the details thereof;
- (b) the number of Urban Haats operating in Rajasthan and the details of sales and profits thereof;
- (c) whether Government has received proposals for setting up of other Urban Haats in the State of Rajasthan, if so, the details thereof and their present status; and
- (d) whether the Urban Haats have been successful in achieving their goals, if so, the details thereof?

Traditional textile making

2077 **Shri Harnath Singh Yadav:**

Will the Minister of **Textiles** be pleased to state:

- (a) whether Government has taken any initiative to establish well equipped centres for ensuring the survival of traditional textile making in different regions of the country;
- (b) if so, the details thereof; and

(c) the special measures taken to document the traditional textile making skills in different parts of the country and to promote them commercially?

NTC mills in India

2078 **Shri Elamaram Kareem:**

Will the Minister of **Textiles** be pleased to state:

(a) the actions taken by Government to modernize and improve the functioning National Textile Corporation (NTC) mills;

(b) whether the operations of NTC mills have been affected due to the pandemic, if so, whether Government has taken any actions to help the workers of the NTC mills; and

(c) how many mills were operational during 2014 and how many are operating now, whether Government has taken any policy decision to close down the mills under NTC?

Textiles training centres

2079 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of **Textiles** be pleased to state:

(a) the number of textile training centres functioning in the country at present;

(b) whether more such centres are proposed to be set up in the country;

(c) if so, whether any proposal has been received in this regard from Maharashtra; and

(d) if so, the details thereof and the action taken thereon?

West Bengal's jute industry

2080 **Shri Abir Ranjan Biswas:**

Will the Minister of **Textiles** be pleased to state:

(a) whether Government is aware that West Bengal's jute industry is reeling under a crisis, if so, details thereof;

(b) the budget allocated and utilized by the Ministry for the jute industry of West Bengal in the last five years, year-wise;

(c) whether there is underutilization of funds for West Bengal's textile industry, especially the jute industry, if so, reasons therefor; and

(d) the details of the steps taken by Government to revive the jute industry in West Bengal in the last five years?

New Delhi
16th December, 2022
 25 Agraphayana, 1944 (Saka)

P. C. Mody,
 Secretary-General.

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